

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 05.07.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 173 of 2021	Venugopal Dhoot & Anr. Vs. Pravin R. Navandar & Ors.	Amir Arsiwala	Aditya V. Singh-R1
2.	Comp. App. (AT) (Ins) No. 260 of 2021	Manoj Kunwar Vs. Punjab National Bank Erstwhile Oriental Bank of Commerce & Ors.	Narendra Kumar	Arun Kumar Shukla-R1 Sumedha Chadha- R2
3.	Comp. App. (AT) (Ins) No. 356 of 2021	D.R. Corporation (Proprietorship Firm) Vs. Ravi Kapoor Liquidator of City Tiles Ltd. & Anr.	Aastha Mehta	Tirth Nayak-R1 Jay Savla-R2

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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**